



सत्यमेव जयते

# **AIR SAFETY PROCEDURES MANUAL**

**AIR SAFETY DIRECTORATE**

**OFFICE OF THE DIRECTOR GENERAL OF CIVIL AVIATION**

**TECHNICAL CENTRE**

**OPP. SAFDARJUNG AIRPORT**

**NEW DELHI-110003**



## AIR SAFETY PROCEDURE MANUAL

Issue-03

Revision-00

October 2018

### PREFACE

The Air Safety Procedures Manual has been prepared for use and guidance of officers of Air Safety Directorate in the performance of their duties.

All matters pertaining to Air Safety Officers duties, responsibilities and procedures have been covered to the extent possible. Officers are expected to use good judgment while dealing with the matters where specific guidance has not been given. While exercising their delegated powers, officers should follow the Gazette notification of the Government of India in the Ministry of Tourism and Civil Aviation, New Delhi S.O. Nos. 726 (E) and 727(E), the dated 04<sup>th</sup> October 1994. Changes in aviation technology, legislation and developments within the industry may necessitate changes to requirements and the relevant procedures followed by DGCA.

The manual will be updated from time to time based on suggestions received or to incorporate any changes in the procedures that may be carried out.

(Lalit Gupta)  
Joint Director General

Dated: 24.10.2018



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